

Annexure-1

Name of Corporate Debtor:	HPT Constructions Private Limited (in Liquidation)	Date of commencement of Liquidation Process:	23.09.2022	List of Stakeholders as on:	21.11.2022
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List of unsecured financial creditors

S. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% of share in total amount of claims admitted					
1	Kaliber Associates Private Limited (In Liquidation)	04-10-2022	12,85,69,890	6,03,00,000	financial creditor	-	100.00	-	-	-	6,82,69,890	See Note 1
Total			12,85,69,890	6,03,00,000		-	100.00	-	-	-	6,82,69,890	

Notes:

1. The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken. The amount of claim in respect of interest amount is kept under verification and it shall be admitted /rejected once books of accounts of the Corporate Debtor are made available to the liquidator or any other other information and documents required in this regard is made available to the liquidator.